NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2020 AT 10:30 AM

| TRANSFER PETITION NO. | | |
|----------------------------------|--|---|
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 317/9/HDB/2020 | - |
| NAME OF THE COMPANY | Megha Engineering & Infrastructures Ltd | |
| NAME OF THE PETITIONER(S) | Enexio Power Cooling Solutions India Pvt Ltd | |
| NAME OF THE RESPONDENT(S) | Megha Engineering & Infrastructures Ltd | |
| UNDER SECTION | 9 of IBC | |
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Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signatur |
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ORDER

Counsel for both the sides are connected through videoconference.

Counsel for petitioner prayed time for filing rejoinder. At his request time is enlarged.

Put up the matter on 14.12.2020.

MEMBER (TECHNICAL)

MEMBER(JUDICIAL)

Pavani